

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **19.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Vishaali S

MAIN PETITION NUMBER : CP(IB)/131(CHE)/2024

(IA/MA) APPLICATION NUMBERS

IA/1548(CHE)/2024

ORDER

Present: Shri. Sudhir. G S, IRP in person.

Report filed recommending initiation of IRP against the personal guarantor.

Copy be served on the parties.

List the application for hearing on **02.08.2024**, date fixed in the main petition.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)